

Educated Unemployed in States

3072. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of PLANNING be pleased to state:

(a) the State-wise break up of number of educated unemployed persons at the end of 1974;

(b) the total amount Government propose to spend for creating employment opportunities in 1975-76 and its State-wise break-up; and

(c) the respective allotments and expenditure of different State Governments for this purpose during 1974-75?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA):

(a) The State-wise break-up of number of educated unemployed persons at the end of 1974 is not available. However, the State-wise break-up of the number of educated persons on the Live Registers of Employment Exchanges as at the end of June, 1974 is given in statement 'A' laid on the Table of the House. [Placed in Library. See No LT-9161/75].

(b) Plan programmes which will be implemented in different sectors, such as Agriculture, Irrigation, Large, Medium and Small Industries, etc., in 1975-76 will generate employment opportunities for different categories of job seekers. In addition, Rs. 10 crores have been provided in the Central Budget 1975-76 for giving support to the on-going schemes taken up under the Employment Promotion Programme in 1974-75. The State-wise break-up of this amount has, however, not yet been finalised.

(c) In 1974-75, the various plan programmes were meant to provide the bulk of employment opportunities. Moreover, under the Employment Promotion Programme, schemes worth Rs. 22.90 crores have so far been approved for different states and union territories with an employment potential of about 1.28 lakhs;

as per details in statement 'B' laid on the Table of the House. [Placed in Library. See No. LT-9161/75]. However, figures of expenditure incurred and employment generated under this Programme in 1974-75 are not yet available.

Annual Plan for Kerala for 1975-76

3073. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of PLANNING be pleased to state:

(a) whether Kerala's annual plan outlay for 1975-76 has been finalised after discussions with the State Government; if so, the total amount sanctioned;

(b) the amount of Central assistance to be provided to the State Government; and

(c) whether this will be more than the previous year?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) to (c). The sizes and contents of the Annual Plans 1975-76 of States including that of Kerala, are in the process of being finalised in the light of recent discussions held in the Planning Commission and the overall resource availability.

For submitting the draft proposals for the Annual Plan 1975-76, all State Government including Kerala were requested to assume the quantum of Central assistance at current year's level.

छठी योजना के दौरान मध्य प्रदेश में विद्युत् उत्पादन का आकलन

3074. श्री हुकम चन्द कछवाय : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश ने छठी योजना के दौरान विद्युत् उत्पादन बढ़ाने के लिए आकलन तैयार किए गए हैं; और

(ख) छठी योजना के दौरान विद्युत की मांग को पूरा करने के लिए पांचवी योजना में अतिरिक्त उत्पादन क्षमता को बढ़ाने के लिए का कार्यवाही की गयी है ?

ऊर्जा मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद) : (क) केन्द्रीय बिजली प्राधिकरण ने अनुमान लगाया है कि मध्य प्रदेश में छठी योजना के अन्ततक कुल लोड मांग 2250 मेगावाट होगी ।

(ख) 1267 मेगावाट की कुल क्षमता की विद्युत उत्पादन स्कीम स्वीकृत की जा चुकी है, जिनमें से 867 मेगावाट के लाभ पाचवी योजना के दौरान प्राप्त होने की प्रत्याशा है और शेष 400 मेगावाट क्षमता के लाभ छठी योजना में उपलब्ध होंगे । इससे नए प्रतिस्थापित क्षमता बढे कर लगभग 2066 मेगावाट तक हो जाएगी । छठी योजना की परियोजनाओं को अभी तक अन्तिम रूप नहीं दिया गया है । बरहान, कुल लगभग 3000 मेगावाट क्षमता की स्कीम रिपोर्ट केन्द्रीय बिजली प्राधिकरण में जांच की विभिन्न अवस्थाओं में है ।

(b) the reaction of Central Government to the plain tribal leaders' representation and the steps taken to remove the genuine grievances of the Bodo people?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN). (a) and (b). A representation was, no doubt, given to the Prime Minister when a delegation on behalf of the Plains Tribals Council of Assam met the Prime Minister on 20th December, 1974. It was stated in the representation that the representationists do not wish to narrate instances of police excesses. The representation sought the emphasise that the demand for teaching Bodo language through Roman script is not inspired by any foreign agency or by the Missionaries and that the Plains Tribals Council of Assam has no say or control over the Bodo Sahitya Sabha, which is an independent literary organisation pertaining to the Bodos. The Government of Assam are engaged in discussions with the leaders of the Bodos concerning their problems with a view to evolve mutually acceptable solutions.

Multi-national Corporations in Industries

3077. SHRI SHASHI BHUSHAN: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that various multi-national corporations and business cartels based in U.S.A., France, U.K., Japan, West Germany and their subsidiaries are functioning through Chambers of Commerce including Associated Chambers of Commerce & Industry of India, Federation of Chambers of Commerce and Industry of India and the Bengal Chamber of Commerce and Industry; and

(b) if so, the industries in which these multi-national corporations are functioning?

Police atrocities on Bodo Tribals in Kokrajhar, sub-division, Goalpara, Assam

3075. SHRI NOORUL HUDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether certain plain tribal (Bodo) leaders from Assam had met the Prime Minister and the Home Minister in December, 1974 and sought Central Government's intervention for stopping armed police and C.R.P. atrocities on Bodo Tribals in Kokrajhar sub-division, Goalpara, Assam; and